

[Translation]

MR. CHAIRMAN : The matter regarding the posting of a particular officer is not raised in Parliament. You please sit down.

.....(Interruptions)

SHRI RAMESHWAR PATIDAR : When the Information and Broadcasting Minister has announced that Prasar Bharati would make the appointment, why the Government are making appointment. I want to raise the issue(Interruptions)

MR. CHAIRMAN : You please go through the Rule Book. This administrative matter is not raised here. This is not assembly(Interruptions) Your point will not go on record.

.....(Interruptions)*

SHRI DAU DAYAL JOSHI (Kota) : Hon'ble Chairman, I am drawing the attention of the House towards a very important matter. Recently a drive was launched which continued for whole month to check the breeding of mosquitoes through fogging machine at the residence of all MPs. My request is that four days ago Central Health Director, Shri P.P. Chauhan has also indicated that spraying through fogging machine may spread a disease and it has not been effective. It is done in the colonies only due to the pressure of politicians and for the satisfaction of the people. It does not kill mosquitoes. It is my submission that we incur 150 crore rupees on pesticides to check Malaria instead if the Government of India spend 900 crore rupees to spray the pesticides throughout the country, then something effective could be done to check the breeding of mosquitoes. But total Budget of the Health Ministry is Rs. 900 crores. Keeping it in mind it is my request that you please make adequate provision.

We saw the ill effects of this fogging machine in Rajasthan just during the last year when 200 people became unconscious and it was very difficult to take a breath by the people. People instigating communalism got a good chance. As the spurious pesticide was sprayed in the Muslim dominated areas, so the communal minded people spread the rumour that it was the conspiracy hatched by BJP to kill the Muslim. Such propoganda was made by the so called parties fighting against communalism.

My submission is that fogging machine is not useful. It is the way only to befool the people. The fogging machine is being used because the politicians want. It should be totally banned in our parliamentary constituencies. Neither it kills any mosquito nor does it check spread of malaria.....(Interruptions)

* Not Recorded.

SHRI GIRDHARI LAL BHARGAVA (Jaipur) : Mr. Chairman, my point is very important Rajasthan State has maximum length of the national highways and despite that minimum assistance is extended to Rajasthan, for the maintenance and improvement of national highways, surface transport ministry, Government of India(Interruptions)

MR. CHAIRMAN : Supplementary Demands are being presented. They will be taken up just next.

SHRI GIRDHARI LAL BHARGAVA : These are not dealt in the supplementary Demands. I mean to say that in Rajasthan maximum(Interruptions)

MR. CHAIRMAN : Rudi Ji, your name is at the bottom and time and again you are on your legs to disturb us. I am saying this only because had I not seen the last paper you would not have got the chance. You are passing comments while sitting there. Take your seat please. If you want to get a chance to speak then sit peacefully

.....(Interruptions)

SHRI GIRDHARI LAL BHARGAVA : Rajasthan have the maximum number of national highways. Sanction has also been accorded to other highways. But the Government of India is allocating even less than half of the funds demanded by Rajasthan Government for the maintenance and construction of new national highways. Other States which are smaller in size are being provided more funds. Rajasthan Government demanded 4,300 crore rupees, whereas it has been allocated only 2389 crore rupees. For the maintenance of roads the Government of Rajasthan had sought 44,000 lakh rupees but was provided 2179 lakh rupees. Sanction for construction of new national highways has provided in Rajasthan funds should also be allocated to Rajasthan Government. Rajasthan which is the fare runner in the matter of national highways, should be provided as much as funds are demanded by them for their maintenance.

If you go by roadways, you will realised that you have reached in Rajasthan when the bus starts swinging due to the pit holes on the roads. Rajasthan is a State which is called for using camel for travelling. Thus, there should be no discrimination with Rajasthan. The demand of Rajasthan for maintenance of roads should be met(Interruptions)

SHRI SUNIL KHAN (Durgapur) : The employees of Central Water Commission such as of Bihar and Bengal, have their division in Asansole. There are 90 daily wagers and 100 employees as seasonal staff. The employees who look-after the rivers like Damodar, Barakar, Ajay, Myrakshi, Kangakshavati, Darkeshwar and Roonarayan etc. are paid only Rs. 750. The seasonal-staff gets work only for four and half months from June to October. They have been working there since 1982. The result is that those who used to get work for four and half months now get it only for four months, that is why the employees there sat on a Dharna in the office yesterday also. They should be made